

of the House for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha so nominated, may be communicated to this House."

SHRI JAIRAM RAMESH: Sir,... *(Interruptions)*...

MR. CHAIRMAN: I suggest to the Marshals that whenever a senior Member comes to the House, just talk to him and if he has any problem, you must escort him to his respective seat. This has to be kept in mind. They are seniors and these steps and all are long also to come to the front and second benches.

SHRI JAIRAM RAMESH: Sir,... *(Interruptions)*...

MR. CHAIRMAN: Let me go through this.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:—

- (i) 155th Report on Action taken by Government on the recommendations/ observations of the Committee contained in its One Hundred and fiftieth Report on 'Export of Organic Products : Challenges and Opportunities';
- (ii) 156th Report on Action taken by Government on the recommendations/ observations of the Committee contained in its One Hundred and fifty second Report on Demands for Grants (2020-21) pertaining to Department of Commerce, Ministry of Commerce and Industry;

- (iii) 157th Report on Action taken by Government on the recommendations/ observations of the Committee contained in its One Hundred and fifty third Report on Demands for Grants (2020-21) pertaining to Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry; and
 - (iv) 158th Report on 'Attracting Investment in Post-Covid Economy: Challenges and Opportunities for India'.
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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION**

DR. FAUZIA KHAN (Maharashtra): Sir, I rise to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution (2020-21):—

- (i) Fifth Report on Action Taken by Government on the recommendations contained in its First Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20)' of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs);
- (ii) Sixth Report on Action Taken by Government on the recommendations contained in its Second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20)' of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution);
- (iii) Seventh Report on Action Taken by Government on the recommendations contained in its Third Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution); and
- (iv) Eighth Report on Action Taken by Government on the recommendations contained in its Fourth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs).